

Elections in J & K

539. SHRI SHRAVAN KUMAR
PATEL:
SHRI RAJENDRA
AGNIHOTRI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps taken/being taken to restore a democratically elected Government in Jammu and Kashmir; and

(b) the time by which elections are likely to be conducted in the State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b). The Government is keen to recommence the political process in the State, at the earliest. A number of steps have been taken for achievement of this objective.

A Multi-Party Advisory Council has been set up to aid and assist the Governor. Efforts have been made to activate the District and local Level Committees. Several Leaders including the Union Home Minister, the Minister of State for Internal Security have visited the Valley. Discussions have also been held with the representatives of all the major national political parties in which representatives of major regional parties of the State were also invited. A Multi-Party Delegation also visited the State in October, 1992. A meeting was also held by the Union Home Minister with a Group of Former Legislature and parliamentarians from the State. Besides these steps, pressure is also being maintained on the militants to reduce the fear of the gun.

As far as Elections are concerned, the same will be held in the State as soon as the conditions are conducive for holding fair and free election can be created.

Opening of New Petrol/Diesel Retail Outlets in Gujarat

540. SHRI N.J. RATHVA:
SHRI GABHAJI MANGAJI
THAKORE:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total annual consumption of petrol and diesel in Gujarat State and the number of petrol/diesel outlets there to meet the requirement;

(b) the annual rate of increase in consumption of petrol and diesel in the State;

(c) whether the Government of Gujarat have requested the Government in increase the quota of petrol/diesel;

(d) if so, the details thereof;

(e) whether there is any proposal to open new petrol/diesel outlets in the State; and

(f) if so, the locations thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) The total annual consumption of petrol and diesel in Gujarat during 1992 is as under:-

	Quantity in IMTs.
Petrol	277.8
Diesel	1,548.4

As on 1-10-1992 there were 967 retail outlets in Gujarat

(b) During 1991-92, consumption of petrol and diesel in Gujarat had increased by

2.4% and 0.7% respectively over the previous year.

(c) and (d). There is no state-wise allocation of petrol and diesel. Demand in Gujarat is being met in full.

(e) and (f). Under the current Marketing Plan, 53-Retail Outlets are proposed in the State of Gujarat.

[English]

Missing Coal Stocks

541. SHRI SARAT CHANDRA PATTANAYAK: Will the Minister of COAL be pleased to state:

(a) whether the Government have appointed any Inquiry Committee to look into the missing coal stocks of Bharat Coking Coal Limited;

(b) if so, whether the Committee has submitted its report and the findings thereof; and

(c) the action government propose to take against the erring persons?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA):
(a) A Committee has been set up to look into the shortages in coal stocks of Bharat Coking Coal Limited.

(b) No Sir.

(c) Does not arise at this stage.

Funds to States from NBFDC Capital

542. SHRI BAPU HARI CHAURE:
SHRI B. DEVARAJAN:

Will the Minister of WELFARE be pleased to state:

(a) whether the Government have received any request for the immediate allocation of funds to the States out of the authorised share capital of Rs. 200.00 crores for the National Backward Classes Finance and Development Corporation (NBFDC);

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) No, Sir. However, some of the State level Backward Classes Corporations, either on their own, or in response to the guidelines issued by the National Backward Classes Finance and Development Corporation (NBCFDC) have sent their requests for financial assistance to the NBCFDC.

(b) and (c). The details of the proposals received from the State Backward Classes Finance and Development Corporations so far are annexed as Statement The NBCFDC is considering these cases for sanction.